

1971 से 1973 तक के वर्षों के लिये दिये गये मूल्य का हिसाब. सोने के अन्तराष्ट्रीय मूल्य पर लगाया गया है। छेपे वर्षों के लिये मूल्य का हिसाब देश के अन्दर प्रचलित मूल्य के आधार पर लगाया गया है।

(घ) इस समय देश में आभूषणों के रूप में विद्यमान सोने और चांदी की मात्रा और उसके मूल्य के सम्बन्ध में कोई सरकारी अनुमान नहीं लगाया गया है। फिर भी, यदि किसी व्यक्ति के स्वामित्व में, उसके द्वारा धारित, कब्जे में अथवा नियंत्रण में रखे गए आभूषणों/वस्तुओं की कुल मात्रा 2 कि. ग्रा. से और परिवार के मामले में 4 कि. ग्रा. से अधिक हो जाती है तो उसके लिये स्वर्ण (नियंत्रण) अधिनियम के अन्तर्गत एक घोषणा दायर करनी होती है। अधिनियम की उपर्युक्त अपेक्षा के अनुसार घोषित कुल मात्रा, 31-12-80 की स्थिति के अनुसार 85.5 टन की है।

(ङ) स्वर्णआभूषणों पर प्रतिबन्ध लगाने सम्बन्धी किसी भी प्रस्ताव पर सरकार फिलहाल विचार नहीं कर रही है।

**Preference of claims for pay by
Gazetted Officers**

996. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to state: the reasons for Gazetted officers preferring their individual claims to the audit officer for pay and other purposes and the reasons why they are also not brought on the establishment pay bills?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): The practice of gazetted officers preferring their individual claims for pay and other purposes had been discontinued with effect from 1st April, 1976. Since then, their claims for pay etc., are being drawn on establishment pay bills.

**District Towns to be linked by AIR in
West Bengal**

997. SHRI AJIT BAG:

DR. SARADISH ROY:

SHRI SUBODH SEN:

SHRI SUSHIL BHATTACHARYA:

SHRI ANAND PATHAK:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is there any proposal under consideration of the Government like 'District towns to be linked by air' in West Bengal;

(b) if so, when and the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

(c) The various Committees appointed by Government have recommended the airlink of only Cooch Behar in West Bengal.

Establishment of jute mills in Bihar

998. SHRI JAMILUR RAHMAN, Will the Minister of COMMERCE be pleased to state:

(a) whether "Letters of Intent" have been issued for establishing jute mills at Kishangunj (Purnea) and Forbesgunj (Bihar);

(b) if so, the details thereof; and

(c) the funds allotted for such jute mills?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) to (c). Bihar State Industrial Development Corporation applied for two industrial licences for setting up jute